F. No. 01(01)/Tour/CESTAT/2024

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Date: 11.01.2024

TOUR ORDER No. 59 OF 2023 (REVISED)

Tour Order No. 59 of 2023 is modified due to certain changes. The revised tour

S.	er is as follows: Name of Members	From	То	Date of Tour
no.				
1.	Hon'ble Mr. Justice Dilip Gupta,	Delhi	NhavaSheva Port,	23.02.2024 to
	President		Navi Mumbai	25.02.2024
2.	Dr. Rachna Gupta,	Delhi	NhavaSheva Port,	19.01.2024 to
	Hon'ble Member (Judicial)		Navi Mumbai	21.01.2024
3.	Ms. BinuTamta,	Delhi	NhavaSheva Port,	19.01.2024 to
	Hon'ble Member (Judicial)		Navi Mumbai	21.01.2024
4.	Mr. P.V. SubbaRao,	Delhi	NhavaSheva Port,	19.01.2024 to
	Hon'ble Member (Technical)		Navi Mumbai	21.01.2024
5.	Dr. S. K. Pati,	Mumbai	NhavaSheva Port,	19.01.2024 to
	Hon'ble Member (Judicial)		Navi Mumbai	21.01.2024
6.	Mr. A. G. Shakkarwar,	Mumbai	NhavaSheva Port,	19.01.2024 to
O.	Hon'ble Member (Technical)		Navi Mumbai	21.01.2024
7.	Mr. S.K. Mohanty,	Mumbai	NhavaSheva Port,	23.02.2024 to
1.	Hon'ble Member (Judicial)		Navi Mumbai	25.02.2024
8.	Mr. C. J. Mathew,	Mumbai	NhavaSheva Port,	23.02.2024 to
O.	Hon'ble Member (Technical)		Navi Mumbai	25.02.2024
9.	Mr. Ajay Sharma,	Mumbai	NhavaSheva Port,	23.02.2024 to
	Hon'ble Member (Judicial)		Navi Mumbai	25.02.2024
1.0		Mumbai	NhavaSheva Port,	23.02.2024 to
10.	Hon'ble Member (Technical)	, in a man a m	Navi Mumbai	25.02.2024
1 1		Ahmedabad	Mundra Port	19.01.2024 to
11.	Mr Raju, Hon'ble Member (Technical)	Aimedabad		21.01.2024
		Ahmedabad	Mundra Port	19.01.2024 to
12.	Mr. SomeshArora,	Annicaabaa	, randi di la	21.01.2024
13	Hon'ble Member (Judicial)	Ahmedabad	Mundra Port	19.01.2024 to
		Aimicuabau		21.01.2024
	Hon'ble Member (Judicial)	Chandigarh	Mundra Port	19.01.2024 to
14.		Chandigarn	indicated to the	21.01.2024
	Hon'ble Member (Technical)	Chennai	Chennai Port	19.01.2024 to
15	Mr. S. S. Garg,	Chemiai	Gilennarioit	21.01.2024
	Hon'ble Member (Judicial)	Bengaluru	Chennai Port	19.01.2024 to
16	Mr. P.A. Augustian,	Deligaturu	Giletinariore	21.01.2024
 	Hon'ble Member (Judicial)	Channai	Chennai Port	19.01.2024 to
	Mr. Vasa SeshagiriRao,	Chennai	Giennariore	21.01.2024
	Hon'ble Member(Technical)	Ch and a si	Chennai Port	02.02.2024 to
	Mr. P. Dinesha,	Chennai	Chemiairoit	04.02.2024
	Hon'ble Member (Judicial)	D 1	Chennai Port	02.02.2024 to
19		Bengaluru	Chennal Port	04.02.2024
	Hon'ble Member (Judicial)			04.02.2024

20.	, , , , , , , , , , , , , , , , , , , ,	Chennai	Chennai Port	02.02.2024 to
	Hon'ble Member (Technical)			04.02.2024
21.		Kolkata	Chennai Port	02.02.2024 to
	Hon'ble Member (Technical)			04.02.2024
22.	Mr. Ashok Jindal,	Kolkata	Kolkata Port	02.02.2024 to
	Hon'ble Member (Judicial)			04.02.2024
23.	Mr. R. Muralidhar,	Kolkata	Kolkata Port	02.02.2024 to
 	Hon'ble Member (Judicial)			04.02.2024
24.	, , , , , , , , , , , , , , , , , , , ,	Kolkata	Kolkata Port	02.02.2024 to
<u> </u>	Hon'ble Member (Technical)			04.02.2024
25.	1	Hyderabad	Kolkata Port	02.02.2024 to
	Hon'ble Member (Technical)			04.02.2024
26.	Mr. Sanjiv Srivastava,	Allahabad	Kolkata Port	02.02.2024 to
	Hon'ble Member (Technical)			04.02.2024
27.	Mr. Anil Choudhary,	Hyderabad	Cochin Port	02.02.2024 to
	Hon'ble Member (Judicial)			04.02.2024
28.	,,,	Allahabad	Cochin Port	02.02.2024 to
	Hon'ble Member (Judicial)			04.02.2024
29.	Mr. Pullela Nageswara Rao,	Bengaluru	Cochin Port	02.02.2024 to
	Hon'ble Member (Technical)			04.02.2024
30.	Ms. R. Bhagya Devi,	Bengaluru	Cochin Port	02.02.2024 to
	Hon'ble Member (Technical)			04.02.2024

Members are requested to travel in economy class. The members who visit Cochin port are permitted to leave station on 01.02.2024, only after office hours.

Mukesh Gupta)
Deputy Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. SPS to Hon'ble Members, CESTAT New Delhi/ Mumbai/ Kolkata /Chennai / Bangalore/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
- 3. Chief Commissioner (Authorised Representative), CESTAT, West Block 2, RK Puram, New Delhi-110066. (With request to coordinate the visit of Hon'bleMembers to respective sea ports).
- 4. Principal Commissioner of Customs, NhavaSheva-I, Jawaharlal Nehru Customs house, NhavaSheva, Raigad, Maharashtra-400707. (With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Members).
- 5. Principal Commissioner of Customs, Mundra 5B, Port User Building, Mundra Port, Mundra, Kutch, Gujarat-370421. (With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Members).
- 6. Chief Commissioner of Customs, Zone Chennai, Custom House, 60, Rajaji Salai, Chennai- 600001. [With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Members].
- 7. Principal Commissioner of Customs (Airport &Acc) 15/1, Strand Road, Customs House, Kolkata 700001. (With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Members).
- 8. Commissioner of Customs, Cochin, Custom House, Willingdon Island, Cochin 682009. (With request to provide protocol, conveyance and to facilitate the visit of the Hon'ble Members)
- 9. Deputy Registrar/ Assistant Registrar, CESTAT New Delhi/ Mumbai/ Kolkata /Chennai /Bangalore/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
- 10. Accounts Section/ Caretaking Section, CESTAT, New Delhi.
- 11. Website/Office copy.